

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-11-19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/914/2019
NAME OF THE PETITIONER(S) : HELLMAN WORLDWIDE LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : PENDA MARKETING PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. SRIVATHSA SUBRAHMANYAM FOR PETITIONER (Operational creditor) [Signature]
- 2. Deepa Mariappan Asst. Adv. B. Bharanaray Counsel for corporate Debtor Deepa [Signature]

ORDER

At request of both the parties, post the matter on 17.12.2019.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)